

IN THE HIGH COURT OF
ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :18-11-2024

Date : 18.11.2024

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
94869/2024	18.11.2024	ABLAPL-7254/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 17
94870/2024	18.11.2024	ABLAPL-12467/2024	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	BAIL-2	(S No 17
94871/2024	18.11.2024	ABLAPL-7832/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-06		(S No 17
94872/2024	18.11.2024	ABLAPL-11654/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-23		(S No 17
94873/2024	18.11.2024	ABLAPL-12529/2024	S. K. BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 17
94874/2024	18.11.2024	ABLAPL-12504/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 17
94875/2024	18.11.2024	BLAPL-7645/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12		(S No 17
94876/2024	18.11.2024	BLAPL-7645/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12		(S No 17
94877/2024	18.11.2024	CRLMC-4188/2024	SUBHANKAR PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12		(S No 17
94878/2024	18.11.2024	CRLMC-4201/2024	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 17
94879/2024	18.11.2024	CRLMC-3460/2024	PS DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 17
94880/2024	18.11.2024	ABLAPL-12528/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 17
94881/2024	18.11.2024	ABLAPL-8827/2024	PRAMOD KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-1	(S No 17
94882/2024	18.11.2024	ABLAPL-12495/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(S No 17

94883/2024	18.11.2024	BLAPL-10599/2024	PC DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 17
94884/2024	18.11.2024	ABLAPL-6676/2024	R R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-07-04		(S No 17
94885/2024	18.11.2024	ABLAPL-8540/2024	B B ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-22	BAIL-2	(S No
94886/2024	18.11.2024	BLAPL-10686/2024	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
94887/2024	18.11.2024	BLAPL-2782/2024	RK MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
94888/2024	18.11.2024	BLAPL-10073/2024	BB MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
94889/2024	18.11.2024	ABLAPL-12154/2024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-2	(S No 11
94890/2024	18.11.2024	ABLAPL-10460/2024	KC NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 11
94891/2024	18.11.2024	ABLAPL-3058/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-2	(S No
94892/2024	18.11.2024	ABLAPL-12511/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-2	(S No 10
94893/2024	18.11.2024	ABLAPL-12524/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-1	(S No 14
94894/2024	18.11.2024	ABLAPL-12522/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 14
94896/2024	18.11.2024	ABLAPL-12509/2024	SK SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-2	(S No 17
94897/2024	18.11.2024	ABLAPL-12516/2024	B MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 17
94898/2024	18.11.2024	ABLAPL-12514/2024	A PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-2	(S No 18
94899/2024	18.11.2024	ABLAPL-12520/2024	RK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 18
94900/2024	18.11.2024	ABLAPL-9184/2024	PK DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-2	(S No
94902/2024	18.11.2024	ABLAPL-12517/2024	AK SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
94903/2024	18.11.2024	ABLAPL-12525/2024	P BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
94904/2024	18.11.2024	ABLAPL-10177/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
94906/2024	18.11.2024	BLAPL-6090/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11		(S No

94923/2024	18.11.2024	CRLREV-30/2023	B K ROUTRAY	C.O.	COURT NO. 12	Order Dtd. 2024-02-29	CRIMINAL REVISION	(S No
94924/2024	18.11.2024	BLAPL-2337/2024	MR BARIK	C.O.	COURT NO. 17	Order Dtd. 2024-11-14		(S No
94925/2024	18.11.2024	CRLREV-301/2023	NITYANANDA BEHURIA	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	CRIMINAL REVISION	(S No
94927/2024	18.11.2024	CRLREV-643/2022	S K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	CRIMINAL REVISION	(S No
94928/2024	18.11.2024	CRLREV-643/2022	BIJAYA KUMAR ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2024-11-11	CRIMINAL REVISION	(S No
94931/2024	18.11.2024	WP (C) - 22789/2024	B MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-11-12		(S No
94933/2024	18.11.2024	CRLREV-536/2024	HK TRIPATHY	C.O.	COURT NO. 17	Order Dtd. 2024-11-13		(S No
94936/2024	18.11.2024	WP (C) - 27448/2024	H. N. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2024-11-12		(S No
94937/2024	18.11.2024	WP (C) - 27150/2024	S. C. MEKAP	C.O.	COURT NO. 17	Order Dtd. 2024-11-12		(S No
94938/2024	18.11.2024	WP (C) - 19246/2024	P. C. DAS	C.O.	COURT NO. 17	Order Dtd. 2024-11-13		(S No
94939/2024	18.11.2024	CRLMC-2272/2024	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	CRIMINAL MISC	(S No
94940/2024	18.11.2024	CRLMC-5242/2023	BK PANDA	C.O.	COURT NO. 15	Order Dtd. 2024-11-14	CRIMINAL MISC	(S No
94941/2024	18.11.2024	CRLMC-1881/2024	HK DASH	C.O.	COURT NO. 15	Order Dtd. 2024-11-14	CRIMINAL MISC	(S No
94942/2024	18.11.2024	CRLMC-1881/2024	HK DASH	C.O.	COURT NO. 15	Order Dtd. 2024-11-14	CRIMINAL MISC	(S No
94943/2024	18.11.2024	CRLMC-2352/2024	JD MUDULI	C.O.	COURT NO. 15	Order Dtd. 2024-11-13	CRIMINAL MISC	(S No
94944/2024	18.11.2024	CRLMC-2218/2023	PK MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	CRIMINAL MISC	(S No
94945/2024	18.11.2024	CRLMC-3884/2023	A MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	CRIMINAL MISC	(S No
94949/2024	18.11.2024	CRLMC-4133/2024	B S SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-11-13		(S No
94951/2024	18.11.2024	CRLMC-4012/2024	SANJEEB KUMAR DAS	C.O.	COURT NO. 12	Order Dtd. 2024-11-13		(S No
94952/2024	18.11.2024	CRLMC-2907/2024	BASUDEV BARIK	C.O.	COURT NO. 12	Order Dtd. 2024-11-13		(S No
94953/2024	18.11.2024	CRLMC-4162/2024	P K BEHERA	C.O.	COURT NO. 12	Order Dtd. 2024-11-12		(S No
94955/2024	18.11.2024	CRLMC-3506/2024	A S PAUL	C.O.	COURT NO. 12	Order Dtd. 2024-11-13		(S No
94956/2024	18.11.2024	CRLMC-3507/2024	A S PAUL	C.O.	COURT NO. 12	Order Dtd. 2024-11-13		(S No
94957/2024	18.11.2024	CRLMC-4247/2024	T R DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-16		(S No
94958/2024	18.11.2024	ABLAPL-12596/2024	PK MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-14		(S No
94959/2024	18.11.2024	ABLAPL-	MN MOHANTY	C.O.	COURT NO.	Order Dtd. 2024-11-		(S

		12582/2024			15	14		No
94961/2024	18.11.2024	WP (C) - 3189/2023	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-01-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10)
94962/2024	18.11.2024	ABLAPL-12549/2024	B SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-11-14		(S No 10)
94963/2024	18.11.2024	ABLAPL-9879/2024	NK ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-11-14		(S No 10)
94964/2024	18.11.2024	WP (C) - 27136/2020	R CH ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-11-13	WRIT BRANCH-5	(S No 20)
94965/2024	18.11.2024	ABLAPL-4998/2024	B PARIDA	C.O.	COURT NO. 2	Order Dtd. 2024-11-11		(S No 20)
94966/2024	18.11.2024	ABLAPL-4687/2024	SUSANTA KUMAR LENKA	C.O.	COURT NO. 2	Order Dtd. 2024-11-14	BAIL-2	(S No 11)
94967/2024	18.11.2024	WP (C) - 26532/2013	KISTISH	C.O.	COURT NO. 2	Order Dtd. 2024-11-13	WRIT BRANCH-2	(S No)
94968/2024	18.11.2024	ABLAPL-2646/2024	PK MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-11-14		(S No)
94969/2024	18.11.2024	WP (C) - 26534/2013	KSHITISH	C.O.	COURT NO. 2	Order Dtd. 2024-11-13	WRIT BRANCH-2	(S No)
94971/2024	18.11.2024	WP (C) - 13554/2015	D K PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-11-13	WRIT BRANCH-4	(S No 37)
94973/2024	18.11.2024	WP (C) - 14250/2024	D K MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-11-12	WRIT BRANCH-5	(S No 32)
94974/2024	18.11.2024	WP (C) - 19577/2022	S K SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-11-14	WRIT BRANCH-3	(S No 14)
94975/2024	18.11.2024	WP (C) - 26844/2020	R R DAS	C.O.	COURT NO. 24	Order Dtd. 2024-12-16	WRIT BRANCH-1	(S No 30)
94976/2024	18.11.2024	WP (C) - 11603/2020	S K MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2024-11-13	WRIT BRANCH-1	(S No 30)
94978/2024	18.11.2024	CMP-1144/2023	L DASH	C.O.	COURT NO. 24	Order Dtd. 2024-11-14	WRIT BRANCH-8	(S No 41)
94980/2024	18.11.2024	CMP-1144/2023	M R BARIK	C.O.	COURT NO. 24	Order Dtd. 2024-11-14	WRIT BRANCH-8	(S No 41)
94981/2024	18.11.2024	WP (C) - 10578/2023	S K SWAIN	C.O.	COURT NO. 24	Order Dtd. 2024-11-14	WRIT BRANCH-8	(S No 29)
94982/2024	18.11.2024	CRLREV-624/2024	P. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 29)

94983/2024	18.11.2024	WP (C) - 10578/2023	C R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14	WRIT BRANCH-8	(S No 29
94984/2024	18.11.2024	CRLMC- 3872/2024	S C DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 13		(S No 29
94985/2024	18.11.2024	CRLMC- 3753/2024	A. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 03		(S No 29
94987/2024	18.11.2024	BLAPL- 7879/2024	AK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14	BAIL-1	(S No
94988/2024	18.11.2024	CRLMC- 3855/2024	SAROJ KUMAR ROUTRAY	C.O.	COURT NO. 15	Order Dtd. 2024-12- 19		(S No
94989/2024	18.11.2024	CMP- 263/2023	K N SAHOO	C.O.	COURT NO. 20	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(S No 48
94990/2024	18.11.2024	CRLMC- 3751/2024	A. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 03		(S No 48
94991/2024	18.11.2024	CRLMC- 3504/2024	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 03		(S No 48
94992/2024	18.11.2024	CRLMC- 3812/2024	SATYAJIT BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 22		(S No 48
94993/2024	18.11.2024	CMP- 263/2023	KSHITISH	C.O.	COURT NO. 20	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(S No 48
94994/2024	18.11.2024	CRLREV- 513/2024	S. R. PATTANAIAK	C.O.	COURT NO. 6	Order Dtd. 9999-12- 31		(S No 48
94995/2024	18.11.2024	CRLREV- 603/2024	D. K. DALEI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 48
94996/2024	18.11.2024	CMAPL- 370/2017	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14	M.J.C.	(S No
94997/2024	18.11.2024	CRLMC- 3614/2024	A K ROUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 13		(S No
94998/2024	18.11.2024	WP (C) - 27194/2024	C. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 12		(S No
94999/2024	18.11.2024	CMAPL- 370/2017	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14	M.J.C.	(S No
95000/2024	18.11.2024	CRLMC- 4086/2024	S C DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 13		(S No
95001/2024	18.11.2024	WP (C) - 27308/2024	S. K. PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 12		(S No
95002/2024	18.11.2024	FAO- 422/2024	TAPAN KU NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 12		(S No
95003/2024	18.11.2024	WP (C) - 27337/2024	A. K. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 12		(S No
95004/2024	18.11.2024	WP (C) - 27351/2024	P.N. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 12		(S No

95005/2024	18.11.2024	CRLA-1048/2024	H JENA	C.O.	COURT NO. 15	Order Dtd. 2024-11-08		(S No
95006/2024	18.11.2024	WP (C) - 27354/2024	L. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-11-12		(S No
95007/2024	18.11.2024	CRLA-1107/2024	DIBAKAR SAMAL	C.O.	COURT NO. 15	Order Dtd. 2025-02-05		(S No
95008/2024	18.11.2024	WP (C) - 27439/2024	R. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-12		(S No
95009/2024	18.11.2024	WP (C) - 27440/2024	R. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-11-12		(S No
95010/2024	18.11.2024	ABLAPL-5416/2023	ARIJEET MISHRA	C.O.	COURT NO. 2	Order Dtd. 2023-06-26	BAIL-1	(S No
95011/2024	18.11.2024	CRLMC-3511/2024	B MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-12-20		(S No
95012/2024	18.11.2024	WP (C) - 27462/2024	P. K. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-11-12		(S No
95013/2024	18.11.2024	CRLMC-3616/2024	HEMANTA KUMAR MOHANTA	C.O.	COURT NO. 15	Order Dtd. 2024-12-17		(S No
95014/2024	18.11.2024	CRLA-778/2022	A K JATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
95015/2024	18.11.2024	WP (C) - 27487/2024	S. SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12		(S No
95016/2024	18.11.2024	CRLA-676/2022	T R DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
95017/2024	18.11.2024	WP (C) - 27698/2024	P. K. LENKA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-12		(S No
95019/2024	18.11.2024	WP (C) - 27738/2024	M. PANDA	C.O.	COURT NO. 10	Order Dtd. 2024-12-17		(S No
95020/2024	18.11.2024	BLAPL-3162/2024	BISWARANJAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2024-11-13		(S No
95022/2024	18.11.2024	BLAPL-10861/2024	S. CHOUDHURY	C.O.	COURT NO. 17	Order Dtd. 2024-11-12		(S No
95023/2024	18.11.2024	ABLAPL-12502/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 17	Order Dtd. 2024-11-13		(S No
95024/2024	18.11.2024	RPFAM-151/2024	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-11-14	FIRST APPEAL	(S No
95025/2024	18.11.2024	RPFAM-292/2023	C R NAYAK	C.O.	COURT NO. 17	Order Dtd. 2024-11-14	FIRST APPEAL	(S No
95026/2024	18.11.2024	RPFAM-292/2023	R C MUDULI	C.O.	COURT NO. 17	Order Dtd. 2024-11-14	FIRST APPEAL	(S No
95027/2024	18.11.2024	ABLAPL-5859/2024	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-1	(S No
95028/2024	18.11.2024	RPFAM-326/2023	T K MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-02-08	FIRST APPEAL	(S No
95029/2024	18.11.2024	ABLAPL-12523/2024	PRADEEPTA KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
95030/2024	18.11.2024	RPFAM-	A. SUNDARAY	C.O.	COURT NO.	Order Dtd. 2024-11-	FIRST	(S

		362/2023			2 OLD	14	APPEAL	No
95031/2024	18.11.2024	ABLAPL-12518/2024	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
95032/2024	18.11.2024	WP (C) - 16388/2024	M NAIK	C.O.	COURT NO. 6	Order Dtd. 2024-12-04	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
95033/2024	18.11.2024	BLAPL-9418/2024	S. R. PATTNAIK	C.O.	COURT NO. 6	Order Dtd. 2024-11-13		(S No 10
95034/2024	18.11.2024	ABLAPL-12394/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-11-13		(S No 10
95035/2024	18.11.2024	WP (C) - 21794/2023	T NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-11-13	WRIT BRANCH-1	(S No 49
95036/2024	18.11.2024	ABLAPL-12281/2024	JADUNATH PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2024-11-13		(S No 49
95037/2024	18.11.2024	ABLAPL-455/2024	SIBA PRASAD SAHOO	C.O.	COURT NO. 12	Order Dtd. 2024-03-18		(S No 49
95038/2024	18.11.2024	WP (C) - 10115/2024	M NAYAK	C.O.	COURT NO. 12	Order Dtd. 2024-11-06	WRIT BRANCH-6	(S No 36
95039/2024	18.11.2024	ABLAPL-9192/2024	MANOJ KUMAR MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07	BAIL-1	(S No
95040/2024	18.11.2024	CRLMC-4170/2024	DILLIP SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12		(S No
95041/2024	18.11.2024	WP (C) - 26792/2024	SARAT DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No
95042/2024	18.11.2024	WP (C) - 37972/2020	S K PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-29	WRIT BRANCH-8	(S No 42
95043/2024	18.11.2024	WP (C) - 773/2006	D K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-5	(S No 21
95044/2024	18.11.2024	WP (C) - 5989/2024	K C PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-6	(S No 54
95045/2024	18.11.2024	WP (C) - 13026/2014	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-3	(S No 28
95046/2024	18.11.2024	WP (C) - 12684/2014	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-3	(S No 13
95047/2024	18.11.2024	ABLAPL-12638/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 13
95049/2024	18.11.2024	ABLAPL-12639/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 13
95050/2024	18.11.2024	WP (C) -	S NAYAK	C.O.	COURT NO.	Order Dtd. 2024-11-	WRIT	(S

		12687/2014			2 OLD	14	BRANCH-3	No 13
95051/2024	18.11.2024	ABLAPL- 12544/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14	BAIL-2	(S No 18
95053/2024	18.11.2024	WP (C) - 14006/2014	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14	WRIT BRANCH-5	(S No 21
95055/2024	18.11.2024	WP (C) - 26471/2024	DIBYAJOTI SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No 21
95061/2024	18.11.2024	CRLMC- 3791/2024	L K NAYAK	C.O.	COURT NO. 2 OLD			(S No 21
95064/2024	18.11.2024	CRLMC- 4131/2024	B P TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 12		(S No 21
95066/2024	18.11.2024	CRLMC- 4002/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-10- 28		(S No 21
95067/2024	18.11.2024	CRLMC- 3806/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 05		(S No 21
95069/2024	18.11.2024	CRLMC- 4198/2024	U P BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 11		(S No 21
95070/2024	18.11.2024	WP (C) - 26623/2024	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 11		(S No 21
95072/2024	18.11.2024	CRLMC- 4155/2024	N SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 11		(S No 21
95073/2024	18.11.2024	MACA- 1043/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 13		(S No 21
95074/2024	18.11.2024	CRLMC- 4093/2024	G SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 11		(S No 21
95076/2024	18.11.2024	WA- 2339/2024	M. R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 13		(S No 21
95077/2024	18.11.2024	WP (C) - 27717/2024	U. P. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 13		(S No 21
95080/2024	18.11.2024	CRLMC- 4033/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 11		(S No 21
95081/2024	18.11.2024	CRLMP- 1408/2024	B. TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 13		(S No 21
95083/2024	18.11.2024	WP (C) - 25329/2024	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 12		(S No 21

95085/2024	18.11.2024	CRLMC-3284/2024	A K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19		(S No 21
95088/2024	18.11.2024	CRLMC-4055/2024	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-12-18		(S No 21
95090/2024	18.11.2024	WP (C) - 23273/2024	J. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-11-13		(S No 21
95091/2024	18.11.2024	CRLMC-4079/2024	P K MISHRA	C.O.	COURT NO. 15	Order Dtd. 2024-11-13		(S No 21
95092/2024	18.11.2024	WP (C) - 22710/2024	S. BISWAL	C.O.	COURT NO. 20	Order Dtd. 2024-11-26		(S No 21
95094/2024	18.11.2024	WP (C) - 26933/2024	T. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-12-19		(S No 21
95096/2024	18.11.2024	WP (C) - 26982/2024	S.K.BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2024-11-13		(S No 21
95097/2024	18.11.2024	CONTC-653/2023	T K NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-12-06	CONTEMPT	(S No
95099/2024	18.11.2024	WP (C) - 26938/2024	T. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-11-13		(S No
95100/2024	18.11.2024	WP (C) - 16076/2024	M R SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-12-03	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
95102/2024	18.11.2024	WP (C) - 26984/2024	S.K.BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2024-11-13		(S No 10
95104/2024	18.11.2024	WP (C) - 27186/2024	S. P. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-11-22		(S No 10
95106/2024	18.11.2024	WP (C) - 20308/2024	P. K. MISHRA	C.O.	COURT NO. 6	Order Dtd. 2024-11-13		(S No 10
95118/2024	18.11.2024	CRLMC-4248/2024	ASHOK KUMAR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-11-14		(S No 10
95119/2024	18.11.2024	ABLAPL-1220/2024	GR PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12		(S No 10
95121/2024	18.11.2024	ABLAPL-8985/2024	AK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 10
95122/2024	18.11.2024	ABLAPL-12437/2024	MD BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No 12
95124/2024	18.11.2024	ABLAPL-12450/2024	SK MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12		(S No

								12
95125/2024	18.11.2024	CRLMC-4239/2024	P K BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 12)
95126/2024	18.11.2024	ABLAPL-12541/2024	BK PARDHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 12)
95128/2024	18.11.2024	ABLAPL-12545/2024	ACHYUTANANDA PATTANAİK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-1	(S No)
95129/2024	18.11.2024	CRLMC-4208/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95130/2024	18.11.2024	WP (C) - 25668/2024	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No)
95131/2024	18.11.2024	ABLAPL-12537/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95133/2024	18.11.2024	CRLMC-3969/2024	J PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95134/2024	18.11.2024	CRLMC-4205/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95135/2024	18.11.2024	ABLAPL-12538/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95136/2024	18.11.2024	ABLAPL-12440/2024	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No)
95137/2024	18.11.2024	CRLMC-3947/2024	B K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95138/2024	18.11.2024	ABLAPL-12543/2024	M KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95140/2024	18.11.2024	ABLAPL-3827/2024	R C MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-02		(S No)
95141/2024	18.11.2024	CRLMC-3909/2024	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95142/2024	18.11.2024	ABLAPL-12536/2024	M BANERJEE	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95144/2024	18.11.2024	CRLMC-4241/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95145/2024	18.11.2024	ABLAPL-12541/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No)
95146/2024	18.11.2024	CRLMC-3707/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2025-01-07		(S No)
95147/2024	18.11.2024	ABLAPL-12519/2024	A DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	BAIL-1	(S No 13)
95148/2024	18.11.2024	WP (C) - 26551/2024	K R JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 13)
95149/2024	18.11.2024	CRLMC-3224/2024	D K NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 13)
95150/2024	18.11.2024	ABLAPL-12647/2024	A SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-1	(S No)

95152/2024	18.11.2024	CRLMC-4268/2024	A MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95153/2024	18.11.2024	CRLMC-3000/2024	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95154/2024	18.11.2024	CRLMC-4266/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95155/2024	18.11.2024	ABLAPL-12603/2024	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-1	(S No
95156/2024	18.11.2024	CRLMC-4252/2024	M K PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95157/2024	18.11.2024	ABLAPL-12642/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-1	(S No
95158/2024	18.11.2024	ABLAPL-12644/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95159/2024	18.11.2024	CRLMC-4249/2024	H K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95160/2024	18.11.2024	ABLAPL-12649/2024	AK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95161/2024	18.11.2024	ABLAPL-12643/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No 18
95162/2024	18.11.2024	ABLAPL-12645/2024	JP KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 18
95164/2024	18.11.2024	ABLAPL-12606/2024	PK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 18
95165/2024	18.11.2024	ABLAPL-12613/2024	PK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 18
95166/2024	18.11.2024	ABLAPL-12637/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 18
95168/2024	18.11.2024	ABLAPL-12507/2024	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 18
95171/2024	18.11.2024	ABLAPL-5396/2024	SR TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No 11
95173/2024	18.11.2024	CRLA-1110/2024	S NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 11
95175/2024	18.11.2024	CRLA-978/2024	SC BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 11
95176/2024	18.11.2024	CRLA-399/2017	P PARIDA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
95180/2024	18.11.2024	WPC (OAC) - 155/2019	R R DAS	C.O.	COURT NO. 25	Order Dtd. 2024-08-23	OA Branch	(S No
95181/2024	18.11.2024	WP (C) - 2906/2019	DILLIP SAMAL	C.O.	COURT NO. 25	Order Dtd. 2024-11-14	WRIT BRANCH (DIVISION BENCH-2)	(S No 11

95182/2024	18.11.2024	CRLA-510/2016	D SWAIN	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
95183/2024	18.11.2024	WP (C) - 13673/2022	G JAYSINGH	C.O.	COURT NO. 22	Order Dtd. 2024-11-12	WRIT BRANCH-5	(S No 32
95184/2024	18.11.2024	WP (C) - 10157/2022	D BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-5	(S No 32
95185/2024	18.11.2024	WP (C) - 7813/2022	K C PANDA	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-2	(S No
95186/2024	18.11.2024	MACA-563/2019	P.C.PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	MISC. APPEAL SEC.	(S No
95187/2024	18.11.2024	WP (C) - 5881/2023	S DAS	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH-8	(S No 43
95188/2024	18.11.2024	WP (C) - 7870/2022	S BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-2	(S No
95189/2024	18.11.2024	MACA-563/2019	S.K.SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	MISC. APPEAL SEC.	(S No
95190/2024	18.11.2024	WP (C) - 23335/2022	R K ROUT	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-4	(S No 38
95191/2024	18.11.2024	WP (C) - 2180/2022	SK BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH-2	(S No 34
95192/2024	18.11.2024	WP (C) - 10236/2017	S.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-4	(S No 17
95193/2024	18.11.2024	WP (C) - 5805/2022	SK BISWAL	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH-8	(S No 43
95194/2024	18.11.2024	WP (C) - 22011/2023	M DAS	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH-4	(S No 17
95195/2024	18.11.2024	WP (C) - 10237/2017	S.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-4	(S No 17
95197/2024	18.11.2024	WP (C) - 22011/2023	P N NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH-4	(S No 17
95198/2024	18.11.2024	WP (C) - 7397/2020	PK MISHRA	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH-2	(S No
95199/2024	18.11.2024	WP (C) - 15753/2016	S.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-2	(S No
95200/2024	18.11.2024	WP (C) - 3759/2022	P NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH-1	(S No
95201/2024	18.11.2024	WP (C) - 5116/2022	AK DAS	C.O.	COURT NO. 22	Order Dtd. 2024-11-12	WRIT BRANCH-1	(S No
95202/2024	18.11.2024	WP (C) - 20045/2016	J.P.KAR	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-5	(S No 23

95203/2024	18.11.2024	WP (C) - 3759/2022	B K PATI	C.O.	COURT NO. 22	Order Dtd. 2024-11-13	WRIT BRANCH-1	(S No
95204/2024	18.11.2024	ABLAPL-12535/2024	A. K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-11-13		(S No
95205/2024	18.11.2024	WP (C) - 20045/2016	S.NAYAK	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-5	(S No 23
95206/2024	18.11.2024	WP (C) - 26748/2024	M NAIK	C.O.	COURT NO. 22	Order Dtd. 2024-11-12		(S No 23
95207/2024	18.11.2024	ABLAPL-12555/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	BAIL-2	(S No
95208/2024	18.11.2024	WP (C) - 23578/2024	B.SINGH	C.O.	COURT NO. 22	Order Dtd. 2024-11-14		(S No
95209/2024	18.11.2024	WP (C) - 16194/2021	S DASH	C.O.	COURT NO. 22	Order Dtd. 2024-11-14	WRIT BRANCH-6	(S No 26
95210/2024	18.11.2024	ABLAPL-12646/2024	TAPAN KUMAR NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-1	(S No
95211/2024	18.11.2024	WP (C) - 16192/2021	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-6	(S No 26
95212/2024	18.11.2024	BLAPL-9700/2024	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10-03	BAIL-1	(S No
95213/2024	18.11.2024	ABLAPL-12609/2024	S. K. PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95214/2024	18.11.2024	WP (C) - 20443/2024	A.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95215/2024	18.11.2024	WP (C) - 24461/2022	S GUPTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-1	(S No
95216/2024	18.11.2024	CRLMC-3556/2024	GYANA RANJAN DHAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-07		(S No
95217/2024	18.11.2024	ABLAPL-12607/2024	S. K. PRUSTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95218/2024	18.11.2024	WP (C) - 36174/2022	B.K.PANDA	C.O.	COURT NO. 2 OLD	Judgement Dtd. 2024-11-13	WRIT BRANCH-1	(S No
95219/2024	18.11.2024	WP (C) - 16108/2021	P K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-6	(S No 26
95220/2024	18.11.2024	WP (C) - 27030/2024	AP SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 26
95221/2024	18.11.2024	ABLAPL-12526/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13		(S No 26
95222/2024	18.11.2024	WP (C) - 16108/2021	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-6	(S No 26
95223/2024	18.11.2024	WP (C) - 36174/2022	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	WRIT BRANCH-1	(S No
95224/2024	18.11.2024	WP (C) - 5402/2021	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-7	(S No

									15
95226/2024	18.11.2024	WP (C) - 5401/2021	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-7	(S No 15	
95227/2024	18.11.2024	WP (C) - 12403/2019	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	WRIT BRANCH-4	(S No 19	
95228/2024	18.11.2024	WP (C) - 356/2021	H DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-2	(S No	
95229/2024	18.11.2024	WP (C) - 12545/2016	KP MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	WRIT BRANCH-5	(S No 47	
95230/2024	18.11.2024	WP (C) - 27397/2024	P.L.MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 47	
95231/2024	18.11.2024	WP (C) - 3891/2017	D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	WRIT BRANCH-4	(S No 19	
95232/2024	18.11.2024	WP (C) - 3126/2021	HK BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11	WRIT BRANCH-4	(S No 17	
95233/2024	18.11.2024	WP (C) - 2344/2024	S.P.SAHOO	C.O.	COURT NO. 25	Order Dtd. 9999-12-31	WRIT BRANCH-7	(S No 48	
95234/2024	18.11.2024	CRLMC-4890/2023	S DAS	C.O.	COURT NO. 15	Order Dtd. 2024-12-23	CRIMINAL MISC	(S No	
95235/2024	18.11.2024	WP (C) - 31968/2022	G.JAYSINGH	C.O.	COURT NO. 15	Order Dtd. 2024-11-14	WRIT BRANCH-7	(S No	
95236/2024	18.11.2024	WP (C) - 34991/2021	LK NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-11-13	WRIT BRANCH-1	(S No	
95237/2024	18.11.2024	CRLMC-1653/2023	H SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2024-12-09	CRIMINAL MISC	(S No	
95238/2024	18.11.2024	WP (C) - 15218/2022	T.SWAIN	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	WRIT BRANCH-2	(S No	
95239/2024	18.11.2024	WP (C) - 19696/2021	D K NAIK	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	WRIT BRANCH-2	(S No	
95240/2024	18.11.2024	WP (C) - 10159/2022	D.BISWAL	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	WRIT BRANCH-5	(S No 32	
95241/2024	18.11.2024	WP (C) - 1161/2022	N K ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-11-14	WRIT BRANCH-2	(S No	
95242/2024	18.11.2024	CRLA-1102/2022	P BEHERA	C.O.	COURT NO. 12	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No	
95244/2024	18.11.2024	WP (C) - 26131/2024	R K ROUT	C.O.	COURT NO. 12	Order Dtd. 2024-11-13		(S No	
95245/2024	18.11.2024	CRLA-585/2019	S MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No	
95246/2024	18.11.2024	WP (C) - 27282/2024	B SAMAL	C.O.	COURT NO. 5	Order Dtd. 2024-11-13		(S No	
95247/2024	18.11.2024	CRLA-636/2024	P PARIDA	C.O.	COURT NO. 5	Order Dtd. 2024-11-14	CRIMINAL APPEAL	(S No 11	

95248/2024	18.11.2024	CRLA-463/2018	P K PAL	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
95250/2024	18.11.2024	CRLA-101/2024	M K SWAIN	C.O.	COURT NO. 1	Order Dtd. 2024-11-14	CRIMINAL APPEAL	(S No 10
95251/2024	18.11.2024	BLAPL-7223/2024	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 1	Order Dtd. 2024-11-14		(S No 10
95252/2024	18.11.2024	BLAPL-13621/2023	S K BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	BAIL-2	(S No
95253/2024	18.11.2024	RSA-267/2007	D NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	SECOND APPEAL	(S No
95255/2024	18.11.2024	WP (C) - 661/2023	A K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-12	WRIT BRANCH-7	(S No 18
95257/2024	18.11.2024	RSA-273/2023	A MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2025-02-10	SECOND APPEAL	(S No
95258/2024	18.11.2024	BLAPL-5485/2024	J KAMILA	C.O.	COURT NO. 23	Order Dtd. 2024-11-14		(S No
95260/2024	18.11.2024	ABLAPL-12382/2024	N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-11		(S No
95268/2024	18.11.2024	WP (C) - 27598/2024	T.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95270/2024	18.11.2024	WP (C) - 27598/2024	J.C.BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95272/2024	18.11.2024	CRLMP-1488/2024	GD SINGH	C.O.	COURT NO. 17	Order Dtd. 2024-12-10		(S No
95273/2024	18.11.2024	WP (C) - 26760/2024	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05		(S No
95274/2024	18.11.2024	MATA-215/2024	S.C.SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2024-11-14	FIRST APPEAL	(S No
95276/2024	18.11.2024	MATA-241/2023	R.R.DAS	C.O.	COURT NO. 8	Order Dtd. 2024-12-09	FIRST APPEAL	(S No
95278/2024	18.11.2024	MATA-241/2023	P.K.MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2024-12-09	FIRST APPEAL	(S No
95280/2024	18.11.2024	WP (C) - 25783/2024	J. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2024-11-14		(S No
95281/2024	18.11.2024	WP (C) - 25783/2024	T.K.NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-11-14		(S No
95283/2024	18.11.2024	CRLMP-1486/2024	PK DAS	C.O.	COURT NO. 8	Order Dtd. 2024-11-14		(S No
95284/2024	18.11.2024	WP (C) - 28175/2024	P.C.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-12-09		(S No
95286/2024	18.11.2024	WP (C) - 26770/2024	S.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-05		(S No
95288/2024	18.11.2024	WP (C) - 26540/2024	J.C.BARAL	C.O.	COURT NO. 1	Order Dtd. 2024-11-14		(S No
95289/2024	18.11.2024	CRLMC-4183/2024	B SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-11-14		(S No
95292/2024	18.11.2024	WP (C) - 26540/2024	T.K.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-14		(S No

95293/2024	18.11.2024	WP (C) - 27819/2024	S.R.PANI	C.O.	COURT NO. 1	Order Dtd. 2024-11-27		(S No
95294/2024	18.11.2024	BLAPL-7550/2024	M M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-11-13	BAIL-2	(S No
95295/2024	18.11.2024	ARBA-5/2024	R K SAHU	C.O.	COURT NO. 7	Order Dtd. 2024-12-09	M.J.C.	(S No
95296/2024	18.11.2024	ARBA-5/2021	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	M.J.C.	(S No
95297/2024	18.11.2024	TRP (C) - 157/2024	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-11-14	M.J.C.	(S No
95298/2024	18.11.2024	TRP (C) - 426/2019	JAGANNATH BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2024-11-14	M.J.C.	(S No
95299/2024	18.11.2024	TRP (C) - 117/2024	JAGANNATH BHUYAN	C.O.	COURT NO. 1	Order Dtd. 2024-11-14	M.J.C.	(S No
95300/2024	18.11.2024	TRP (C) - 409/2023	P K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-11-14	M.J.C.	(S No
95301/2024	18.11.2024	TRP (C) - 409/2023	S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-11-14	M.J.C.	(S No
95303/2024	18.11.2024	TRP (C) - 485/2022	R K NAIK	C.O.	COURT NO. 25	Order Dtd. 2024-12-23	M.J.C.	(S No
95304/2024	18.11.2024	WP (C) - 27893/2024	D K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-05		(S No
95305/2024	18.11.2024	WP (C) - 27893/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-12-05		(S No
95306/2024	18.11.2024	WP (C) - 27986/2024	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-11-14		(S No
95307/2024	18.11.2024	WP (C) - 28171/2024	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-12-04		(S No
95308/2024	18.11.2024	BLAPL-4323/2024	P K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-11-14		(S No
95309/2024	18.11.2024	ABLAPL-12018/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No
95310/2024	18.11.2024	ABLAPL-8237/2024	R C MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08-16	BAIL-2	(S No 11
95311/2024	18.11.2024	WP (C) - 27590/2024	PRAFULLA CHANDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 11
95312/2024	18.11.2024	ABLAPL-12567/2024	GAGAN BIHARI SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No 11
95313/2024	18.11.2024	ABLAPL-12023/2024	BISHNU PRASAD RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-05		(S No 11
95314/2024	18.11.2024	BLAPL-7317/2024	AMLAN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No 11
95315/2024	18.11.2024	TRP (C) - 359/2024	D DAS	C.O.	COURT NO. 16	Order Dtd. 2025-01-06		(S No 11
95316/2024	18.11.2024	ABLAPL-12587/2024	BALARAM SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No

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95317/2024	18.11.2024	WP (C) - 22573/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 6			(S No 11
95318/2024	18.11.2024	ABLAPL- 12540/2024	B K DASH	C.O.	COURT NO. 6	Order Dtd. 2024-11- 14		(S No 11
95319/2024	18.11.2024	WP (C) - 27712/2024	ASHOK KUMAR SARANGI	C.O.	COURT NO. 10			(S No 11
95320/2024	18.11.2024	ABLAPL- 12648/2024	HEMANTA KU DAS	C.O.	COURT NO. 10	Order Dtd. 2024-11- 14		(S No 11
95322/2024	18.11.2024	CRLMP- 1492/2024	S K BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-11- 14		(S No 11
95323/2024	18.11.2024	ABLAPL- 7971/2024	NARENDRA KUMAR LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 09		(S No 11
95324/2024	18.11.2024	ABLAPL- 9574/2024	NIRANJAN MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 05	BAIL-1	(S No
95325/2024	18.11.2024	ABLAPL- 8674/2024	M N MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-08- 23		(S No
95326/2024	18.11.2024	ABLAPL- 9861/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 18		(S No
95327/2024	18.11.2024	ABLAPL- 10328/2024	S KANHAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 25		(S No
95328/2024	18.11.2024	ABLAPL- 11002/2024	SAKTI PRASAD DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 07		(S No
95329/2024	18.11.2024	ABLAPL- 12390/2024	R. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 11	BAIL-2	(S No
95330/2024	18.11.2024	ABLAPL- 12553/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95331/2024	18.11.2024	BLAPL- 7710/2024	SC BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95332/2024	18.11.2024	ABLAPL- 12551/2024	RANJIT MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95333/2024	18.11.2024	BLAPL- 7712/2024	SC BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95334/2024	18.11.2024	BLAPL- 7059/2024	SC BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95335/2024	18.11.2024	BLAPL- 7393/2024	SC BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95336/2024	18.11.2024	ABLAPL- 12548/2024	HAREKRUSHNA SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95337/2024	18.11.2024	BLAPL- 7420/2024	BN SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95338/2024	18.11.2024	ABLAPL- 12556/2024	S R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95339/2024	18.11.2024	BLAPL- 7426/2024	S KANHAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No

95340/2024	18.11.2024	ABLAPL-12546/2024	KHAGESWAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No 18
95341/2024	18.11.2024	BLAPL-7480/2024	MR BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No 10
95342/2024	18.11.2024	ABLAPL-10632/2024	H K DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09-30		(S No 10
95343/2024	18.11.2024	BLAPL-7494/2024	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No
95345/2024	18.11.2024	BLAPL-10969/2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No
95346/2024	18.11.2024	BLAPL-10975/2024	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95347/2024	18.11.2024	BLAPL-10983/2024	T R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95348/2024	18.11.2024	BLAPL-6995/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-08		(S No
95353/2024	18.11.2024	BLAPL-10985/2024	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14	BAIL-2	(S No
95355/2024	18.11.2024	WP (C) - 27816/2024	B SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95356/2024	18.11.2024	BLAPL-4323/2024	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-14		(S No
95369/2024	18.11.2024	CMP-711/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	WRIT BRANCH-5	(S No 23
95370/2024	18.11.2024	CMP-711/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-13	WRIT BRANCH-5	(S No 23
95374/2024	18.11.2024	CRLA-861/2024	B DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11-14		(S No 23
95385/2024	18.11.2024	CONTC-5657/2024	A SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-11-12		(S No 23
95386/2024	18.11.2024	WP (C) - 20988/2024	A SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-11-12		(S No 23
95387/2024	18.11.2024	BLAPL-7259/2024	HK PATRA	C.O.	COURT NO. 5	Order Dtd. 2024-11-13		(S No 23
95388/2024	18.11.2024	WP (C) - 27558/2024	S. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-11-14		(S No 23
95390/2024	18.11.2024	WP (C) - 25710/2024	M DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11-14		(S No 23
95391/2024	18.11.2024	CRLMA-149/2024	DP DASH	C.O.	COURT NO. 5	Order Dtd. 2024-11-11		(S No 23
95392/2024	18.11.2024	WP (C) -	M DAS	C.O.	COURT NO.	Order Dtd. 2024-11-		(S

		26251/2024			5	14		No 23
95393/2024	18.11.2024	WP (C) - 26251/2024	N ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-11- 14		(S No 23
95394/2024	18.11.2024	ABLAPL- 4159/2019	K P BEHERA	C.O.	COURT NO. 5	Order Dtd. 2019-04- 05		(S No 23
95395/2024	18.11.2024	WP (C) - 27892/2024	KC PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-11- 14		(S No 23
95396/2024	18.11.2024	WP (C) - 24751/2024	A K MISHRA	C.O.	COURT NO. 23	Order Dtd. 2024-11- 14		(S No 23
95397/2024	18.11.2024	WP (C) - 27974/2024	N ROUT	C.O.	COURT NO. 10	Order Dtd. 2024-11- 26		(S No 23
95398/2024	18.11.2024	CMP- 1271/2024	A. SUNDARAY	C.O.	COURT NO. 10	Order Dtd. 2024-11- 14		(S No 23
95399/2024	18.11.2024	WP (C) - 20062/2022	M R BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-11- 14	WRIT BRANCH-2	(S No 34
95400/2024	18.11.2024	SAO- 13/2023	M K PANI	C.O.	COURT NO. 10	Order Dtd. 2024-11- 14	SECOND APPEAL	(S No
95401/2024	18.11.2024	WP (C) - 24941/2024	KIRTAN DANG	C.O.	COURT NO. 6	Order Dtd. 2024-11- 04		(S No
95402/2024	18.11.2024	ABLAPL- 12448/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 12		(S No
95404/2024	18.11.2024	ABLAPL- 10569/2024	S. K. BHANJIJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-09- 30		(S No
95405/2024	18.11.2024	ABLAPL- 12559/2024	S. K. BHANJIJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11- 14		(S No
95406/2024	18.11.2024	ABLAPL- 11730/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-10- 28		(S No
95408/2024	18.11.2024	CRLMC- 3813/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-12- 17		(S No
95409/2024	18.11.2024	ABLAPL- 12370/2024	R. K. DEHURY	C.O.	COURT NO. 15	Order Dtd. 2024-11- 11	BAIL-1	(S No
95410/2024	18.11.2024	ABLAPL- 12549/2024	BINDU SAGAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2024-11- 29		(S No
95411/2024	18.11.2024	CRLA- 185/2024	B. DAS	C.O.	COURT NO. 5	Order Dtd. 2024-11- 14	CRIMINAL APPEAL	(S No 10
95412/2024	18.11.2024	WP (C) - 28057/2024	M.N.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2024-11- 14		(S No 10
95413/2024	18.11.2024	WP (C) - 28081/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 5	Order Dtd. 2024-11- 14		(S No 10
95414/2024	18.11.2024	WP (C) - 28155/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 5	Order Dtd. 2024-11- 14		(S No 10

95415/2024	18.11.2024	WP (C) - 28147/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 5	Order Dtd. 2024-11-14		(S No 10
95416/2024	18.11.2024	WP (C) - 25690/2024	T R DAS	C.O.	COURT NO. 23	Order Dtd. 2025-01-13		(S No 10
95417/2024	18.11.2024	ABLAPL-12707/2024	S. P. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(S No 10
95418/2024	18.11.2024	ABLAPL-12671/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(S No 10
95419/2024	18.11.2024	ABLAPL-9194/2024	MANOJ KUMAR PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(S No 10
95420/2024	18.11.2024	ABLAPL-12683/2024	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(S No 10
95421/2024	18.11.2024	ABLAPL-12660/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(S No 10
95422/2024	18.11.2024	ABLAPL-12688/2024	S. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-11-18		(S No 10
95423/2024	18.11.2024	WP (C) - 28213/2024	ASHUTOSH MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-11-18		(S No 10
94895/2024	18.11.2024	WP (C) - 10420/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(S No 19
94901/2024	18.11.2024	WP (C) - 10421/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-4	(S No 19
94905/2024	18.11.2024	WP (C) - 28057/2024	RADHARAMAN DAS NAYAK	GENERAL		Order Dtd. 2024-11-14		(S No 19
94907/2024	18.11.2024	WP (C) - 352/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-2	(S No 50
94908/2024	18.11.2024	WP (C) - 10039/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-10-30	WRIT BRANCH-8	(S No 42
94909/2024	18.11.2024	WP (C) - 6101/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-11	WRIT BRANCH-7	(S No 44
94910/2024	18.11.2024	WP (C) - 10467/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05-08	WRIT BRANCH-1	(S No
94911/2024	18.11.2024	WP (C) - 27128/2024	RAMESH CHANDRA NAYAK	GENERAL		Order Dtd. 2024-11-14		(S No
94912/2024	18.11.2024	WP (C) - 27135/2024	RAMESH CHANDRA NAYAK	GENERAL		Order Dtd. 2024-11-14		(S No
94913/2024	18.11.2024	WP (C) - 36176/2021	SURYA NARAYAN BEHERA	GENERAL		Petition With Annexures	WRIT BRANCH-5	(S No

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94914/2024	18.11.2024	WP (C) - 38386/2020	SUDHIR CHANDRA MOHANTY	GENERAL		Counter	WRIT BRANCH (DIVISION BENCH)	(S No 11)
94915/2024	18.11.2024	WP (C) - 38368/2020	SUDHIR CHANDRA MOHANTY	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH)	(S No 11)
94916/2024	18.11.2024	CRLMC-4010/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-14		(S No 11)
94917/2024	18.11.2024	WP (C) - 23868/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-14		(S No 11)
94918/2024	18.11.2024	WP (C) - 1095/2023	SOURAV SEKHAR BEHERA	GENERAL		Final Order	WRIT BRANCH-3	(S No 14)
94919/2024	18.11.2024	WP (C) - 1095/2023	SOURAV SEKHAR BEHERA	GENERAL		Plaint	WRIT BRANCH-3	(S No 14)
94920/2024	18.11.2024	WP (C) - 1095/2023	SOURAV SEKHAR BEHERA	GENERAL		Entire Document	WRIT BRANCH-3	(S No 14)
94921/2024	18.11.2024	WP (C) - 25377/2022	MANAS PATI	GENERAL		Order Dtd. 2024-11-12	WRIT BRANCH-3	(S No 12)
94922/2024	18.11.2024	WPC (OAC) - 1130/2019	JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2024-11-11	OA Branch	(S No)
94926/2024	18.11.2024	WP (C) - 26179/2024	MANAS PATI	GENERAL		Order Dtd. 2024-11-11		(S No)
94929/2024	18.11.2024	WP (C) - 16335/2018	JITENDRA KUMAR LENKA	GENERAL		Order Dtd. 2024-10-29	WRIT BRANCH-8	(S No 41)
94932/2024	18.11.2024	MATA-233/2024	R.N. SMRUTI RANJAITA	GENERAL		Order Dtd. 2024-07-30	FIRST APPEAL	(S No)
94934/2024	18.11.2024	MATA-233/2024	R.N. SMRUTI RANJAITA	GENERAL		Order Dtd. 2024-08-14	FIRST APPEAL	(S No)
94935/2024	18.11.2024	MATA-233/2024	R.N. SMRUTI RANJAITA	GENERAL		Entire Document	FIRST APPEAL	(S No)
94946/2024	18.11.2024	CRLMC-3000/2024	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2024-11-14		(S No)
94948/2024	18.11.2024	LAA-96/2009	SUDHIR CHANDRA MOHANTY	GENERAL		Order Dtd. 2022-09-29	FIRST APPEAL	(S No)
94950/2024	18.11.2024	WP (C) - 38368/2020	SUDHIR CHANDRA MOHANTY	GENERAL		Order Dtd. 2022-11-14	WRIT BRANCH (DIVISION BENCH)	(S No 11)
94954/2024	18.11.2024	TRP (C) - 328/2022	SIBABRATA MOHANTY	GENERAL		Entire Brief	M.J.C.	(S No)
94960/2024	18.11.2024	TRP (C) - 328/2022	SIBABRATA MOHANTY	GENERAL		Entire Order	M.J.C.	(S No)

94970/2024	18.11.2024	TRP (C) - 328/2022	SIBABRATA MOHANTY	GENERAL		Vakalatnama	M.J.C.	(S No
94977/2024	18.11.2024	WP (C) - 38386/2020	SUDHIR CHANDRA MOHANTY	GENERAL		Order Dtd. 2022-11-14	WRIT BRANCH (DIVISION BENCH)	(S No 11
94979/2024	18.11.2024	WP (C) - 23736/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-11-13		(S No 11
95179/2024	18.11.2024	WP (C) - 25958/2024	BIJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2024-11-13		(S No 11
95196/2024	18.11.2024	ABLAPL-12605/2024	DIBYA PRAKASH MISHRA	GENERAL		Order Dtd. 2024-11-14		(S No 11
95225/2024	18.11.2024	ABLAPL-12569/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-11-14		(S No 11
95243/2024	18.11.2024	ABLAPL-12336/2024	BASUDEV BARIK	GENERAL		Final Order		(S No 11
95254/2024	18.11.2024	ABLAPL-10035/2024	AMBARISH MEKAP	GENERAL		Order Dtd. 2024-11-11	BAIL-1	(S No 13
95256/2024	18.11.2024	OJC-9449/1993	TRINATH CHARAN BHUYAN	GENERAL		Entire Order		(S No 13
95259/2024	18.11.2024	WP (C) - 38386/2020	SUDHIR CHANDRA MOHANTY	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH)	(S No 11
95261/2024	18.11.2024	WP (C) - 6102/2022	M.K. RANA	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH-3	(S No 28
95262/2024	18.11.2024	WP (C) - 28255/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-18		(S No 28
95263/2024	18.11.2024	WP (C) - 28264/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-18		(S No 28
95264/2024	18.11.2024	WP (C) - 28260/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-18		(S No 28
95265/2024	18.11.2024	WP (C) - 28255/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-11-18		(S No 28
95266/2024	18.11.2024	CMP-1102/2024	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2024-11-12		(S No 28
95267/2024	18.11.2024	WP (C) - 26891/2024	MANAS PATI	GENERAL		Order Dtd. 2024-11-14		(S No 28
95269/2024	18.11.2024	WP (C) - 8793/2006	B.K.DAS	GENERAL		Order Dtd. 2006-08-16		(S No

									28
95271/2024	18.11.2024	WP (C) - 36174/2022	MANORANJAN PATEL	GENERAL		Order Dtd. 2024-11-13	WRIT BRANCH-1	(S No	
95275/2024	18.11.2024	WP (C) - 8471/2022	M.K. RANA	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH-2	(S No 45	
95277/2024	18.11.2024	WP (C) - 7921/2022	M.K. RANA	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH-3	(S No 33	
95279/2024	18.11.2024	WP (C) - 6959/2022	M.K. RANA	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH-6	(S No 35	
95282/2024	18.11.2024	WP (C) - 6930/2022	M.K. RANA	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH-6	(S No 35	
95285/2024	18.11.2024	WPC (OAC) - 1644/2016	SUMANT SAHU	GENERAL		Order Dtd. 2024-11-13	OA Branch	(S No	
95287/2024	18.11.2024	WP (C) - 8413/2022	M.K. RANA	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH-2	(S No 45	
95290/2024	18.11.2024	WP (C) - 8053/2006	B.K.DAS	GENERAL		Order Dtd. 2006-06-21		(S No 45	
95291/2024	18.11.2024	WP (C) - 6103/2022	M.K. RANA	GENERAL		Order Dtd. 2024-11-04	WRIT BRANCH-3	(S No 28	
95321/2024	18.11.2024	WPC (OAC) - 667/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-04-19	OA Branch	(S No	
95344/2024	18.11.2024	WP (C) - 5254/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-03-03	WRIT BRANCH-2	(S No 34	
95349/2024	18.11.2024	WP (C) - 7734/2013	M.K. RANA	GENERAL		Order Dtd. 2013-05-13	WRIT BRANCH (DIVISION BENCH-1)	(S No 10	
95350/2024	18.11.2024	ABLAPL-12578/2024	RABINDRA PRASAD PATNAIK	GENERAL		Order Dtd. 2024-11-14		(S No 10	
95352/2024	18.11.2024	WP (C) - 5740/2021	M.K. RANA	GENERAL		Order Dtd. 2021-12-11	WRIT BRANCH-2	(S No 34	
95354/2024	18.11.2024	MACA-229/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-13	MISC. APPEAL SEC.	(S No	
95357/2024	18.11.2024	WP (C) - 30498/2022	M.K. RANA	GENERAL		Order Dtd. 2022-11-24	WRIT BRANCH-6	(S No 25	
95360/2024	18.11.2024	WP (C) - 24007/2023	PATIMA NAYAK	GENERAL		Order Dtd. 2024-07-12	WRIT BRANCH-2	(S No 34	
95364/2024	18.11.2024	LAA-23/2012	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-11-13	FIRST APPEAL	(S No	
95381/2024	18.11.2024	ABLAPL-	PATIMA NAYAK	GENERAL		Order Dtd. 2024-11-	BAIL-1	(S	

		12656/2024				18		No 14
95382/2024	18.11.2024	WP (C) - 23232/2023	PATIMA NAYAK	GENERAL		Order Dtd. 2024-07- 19	WRIT BRANCH-1	(S No 49
95383/2024	18.11.2024	WP (C) - 23228/2023	PATIMA NAYAK	GENERAL		Order Dtd. 2024-07- 19	WRIT BRANCH-1	(S No 49
95384/2024	18.11.2024	WP (C) - 23236/2023	PATIMA NAYAK	GENERAL		Order Dtd. 2024-07- 19	WRIT BRANCH-1	(S No 49
95403/2024	18.11.2024	WP (C) - 24931/2023	PATIMA NAYAK	GENERAL		Order Dtd. 2024-07- 19	WRIT BRANCH-4	(S No 17
95407/2024	18.11.2024	WP (C) - 23254/2023	PATIMA NAYAK	GENERAL		Order Dtd. 2024-07- 19	WRIT BRANCH-1	(S No 49
94930/2024	18.11.2024	TRP (C) - 275/2017	SUBHRANSU SEKHAR ROUTRAY	GENERAL		PetitionAnnexure,	M.J.C.	(S No
94947/2024	18.11.2024	WPC (OAC) - 85/2005	P. L. MISHRA	GENERAL		Order Dtd. 2021-12- 22Petition,Annexure,	OA Branch	(S No
94972/2024	18.11.2024	ABLAPL- 16894/2021	D. P. DASH	GENERAL		Order Dtd. 2024-11- 06	CRIMINAL MISC	(S No 18
94986/2024	18.11.2024	MACA- 807/2024	ATANU KUMAR DAS	GENERAL		Order Dtd. 2024-09- 14		(S No 18
95018/2024	18.11.2024	CMAPL- 125/2024	A K PRADHAN	GENERAL		Order Dtd. 2024-11- 08	M.J.C.	(S No
95021/2024	18.11.2024	BLAPL- 10994/2024	JADUNATH PRADHAN	GENERAL		Order Dtd. 2024-11- 14		(S No
95048/2024	18.11.2024	CONTC- 3867/2024	S NAYAK	GENERAL				(S No
95052/2024	18.11.2024	WP (C) - 24644/2017	N K SWAIN	GENERAL			WRIT BRANCH (DIVISION BENCH-2)	(S No 11
95054/2024	18.11.2024	WP (C) - 10030/2020	B DAS	GENERAL			WRIT BRANCH-8	(S No 42
95056/2024	18.11.2024	WP (C) - 3776/2018	T SWAIN	GENERAL			WRIT BRANCH-6	(S No 25
95057/2024	18.11.2024	WP (C) - 26637/2024	H S PANDA	GENERAL				(S No 25
95058/2024	18.11.2024	CRLMP- 1243/2024	P K MISHRA	GENERAL				(S No 25
95059/2024	18.11.2024	CMP- 922/2024	M NAYAK	GENERAL				(S No 25

95060/2024	18.11.2024	MATA-328/2023	A K NAYAK	GENERAL			FIRST APPEAL	(S No
95062/2024	18.11.2024	CRLMC-3707/2024	P K MOHANTY	GENERAL				(S No
95063/2024	18.11.2024	ABLAPL-13360/2023	P K MOHANTY	GENERAL			BAIL-2	(S No 10
95065/2024	18.11.2024	MACA-37/2024	K C NAYAK	GENERAL			MISC. APPEAL SEC.	(S No
95068/2024	18.11.2024	RSA-391/2023	P K NAYAK	GENERAL			SECOND APPEAL	(S No
95071/2024	18.11.2024	WP (C) - 24484/2024	R PRADHAN	GENERAL				(S No
95075/2024	18.11.2024	CONTC-6113/2023	G SAHOO	GENERAL			CONTEMPT	(S No
95078/2024	18.11.2024	SA-247/1998	D SWAIN	GENERAL			SECOND APPEAL	(S No
95079/2024	18.11.2024	WP (C) - 27715/2024	U. P. BAG	GENERAL		Order Dtd. 2024-11-13		(S No
95082/2024	18.11.2024	FAO-256/2024	B MOHANTY	GENERAL			MISC. APPEAL SEC.	(S No
95084/2024	18.11.2024	RSA-97/2006	R K BARIK	GENERAL				(S No
95086/2024	18.11.2024	WP (C) - 25332/2024	H. K. MOHANTA	GENERAL		Order Dtd. 2024-11-12		(S No
95087/2024	18.11.2024	WP (C) - 12371/2015	R K BARIK	GENERAL			WRIT BRANCH-1	(S No
95089/2024	18.11.2024	WPC (OAC) - 1644/2016	S MALLICK	GENERAL			OA Branch	(S No
95093/2024	18.11.2024	WP (C) - 12972/2022	G C JENA	GENERAL			WRIT BRANCH-5	(S No 47
95095/2024	18.11.2024	ABLAPL-9946/2024	K BEHERA	GENERAL				(S No 47
95098/2024	18.11.2024	CRLMC-4074/2023	R MOHARANA	GENERAL			CRIMINAL MISC	(S No
95101/2024	18.11.2024	WP (C) - 4662/2024	D SAMAL	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 12
95103/2024	18.11.2024	WP (C) - 20138/2018	N R PANDA	GENERAL			WRIT BRANCH-2	(S No
95105/2024	18.11.2024	WP (C) - 21484/2019	A MOHANTY	GENERAL			WRIT BRANCH-8	(S No 40
95107/2024	18.11.2024	CRLMC-2131/2005	K DAS	GENERAL				(S No 40
95108/2024	18.11.2024	CRLMC-	K DAS	GENERAL				(S

		2131/2005						No
95109/2024	18.11.2024	OJC-3765/2000	R C ROUT	GENERAL				(S No 40)
95110/2024	18.11.2024	WP (C) - 27136/2020	R C ROUT	GENERAL			WRIT BRANCH-5	(S No 20)
95111/2024	18.11.2024	WP (C) - 6100/2023	T SWAIN	GENERAL			WRIT BRANCH-2	(S No 34)
95112/2024	18.11.2024	WP (C) - 27073/2024	P K SWAIN	GENERAL				(S No 34)
95113/2024	18.11.2024	WP (C) - 27026/2024	P K SWAIN	GENERAL				(S No 34)
95114/2024	18.11.2024	WP (C) - 27312/2024	P K SWAIN	GENERAL				(S No 34)
95115/2024	18.11.2024	WP (C) - 24337/2022	CR NAYAK	GENERAL			WRIT BRANCH-8	(S No 29)
95116/2024	18.11.2024	WP (C) - 39811/2021	CR NAYAK	GENERAL			WRIT BRANCH-3	(S No 28)
95117/2024	18.11.2024	WP (C) - 27570/2011	M R SAHOO	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(S No 12)
95120/2024	18.11.2024	SA-159/2001	P NAYAK	GENERAL			SECOND APPEAL	(S No)
95123/2024	18.11.2024	CRLMC-3246/2024	P K PRATAP	GENERAL				(S No)
95127/2024	18.11.2024	CRLMA-117/2023	B K SWAIN	GENERAL			BAIL-1	(S No)
95132/2024	18.11.2024	CRLMC-561/2019	B K SWAIN	GENERAL			CRIMINAL MISC	(S No)
95139/2024	18.11.2024	MACA-1047/2016	H JENA	GENERAL			MISC. APPEAL SEC.	(S No)
95143/2024	18.11.2024	CRLMC-3234/2024	M NAYAK	GENERAL				(S No)
95151/2024	18.11.2024	CONTC-1270/2023	B C PATRA	GENERAL			CONTEMPT	(S No)
95163/2024	18.11.2024	WP (C) - 13458/2020	G SAHOO	GENERAL			WRIT BRANCH-5	(S No 32)
95167/2024	18.11.2024	CONTC-4812/2022	A B MALLICK	GENERAL			CONTEMPT	(S No)
95169/2024	18.11.2024	CONTC-4813/2022	A B MALLICK	GENERAL			CONTEMPT	(S No)
95170/2024	18.11.2024	WP (C) -	S S JENA	GENERAL				(S

		18157/2009						No
95172/2024	18.11.2024	CONTC-3225/2024	R SWAIN	GENERAL				(S No
95174/2024	18.11.2024	WP (C) - 27273/2024	S S JENA	GENERAL				(S No
95177/2024	18.11.2024	CMAPL-292/2022	S S JENA	GENERAL			M.J.C.	(S No
95178/2024	18.11.2024	CMAPL-291/2022	S S JENA	GENERAL			M.J.C.	(S No
95249/2024	18.11.2024	WA-1038/2024	P K DASH	GENERAL		Order Dtd. 2024-09-26	WRIT APPEAL	(S No
95302/2024	18.11.2024	WP (C) - 24872/2024	S K BEHERA	GENERAL		Order Dtd. 2024-11-11		(S No
95351/2024	18.11.2024	WP (C) - 21834/2017	H K MOHAPATRA	GENERAL			WRIT BRANCH-5	(S No 22
95358/2024	18.11.2024	CRLMA-94/2021	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2024-10-29	BAIL-2	(S No 10
95359/2024	18.11.2024	WP (C) - 12465/2019	TASKEEN	GENERAL			WRIT BRANCH-4	(S No 19
95361/2024	18.11.2024	WP (C) - 27910/2024	M R BARIK	GENERAL				(S No 19
95362/2024	18.11.2024	WP (C) - 24478/2024	K C PANDA	GENERAL				(S No 19
95363/2024	18.11.2024	WP (C) - 26839/2024	S K ROUT	GENERAL				(S No 19
95365/2024	18.11.2024	WP (C) - 27039/2024	S K ROUT	GENERAL				(S No 19
95366/2024	18.11.2024	WP (C) - 26856/2024	S K ROUT	GENERAL				(S No 19
95367/2024	18.11.2024	WP (C) - 26803/2024	S K ROUT	GENERAL			WRIT BRANCH-8	(S No 29
95368/2024	18.11.2024	WP (C) - 26745/2024	S K ROUT	GENERAL				(S No 29
95371/2024	18.11.2024	ABLAPL-2758/2024	P BEHERA	GENERAL				(S No 29
95372/2024	18.11.2024	CMP-1271/2022	D K MOHANTY	GENERAL			WRIT BRANCH-3	(S No 12
95373/2024	18.11.2024	WP (C) - 25990/2024	R K MOHABHOI	GENERAL				(S No 12
95375/2024	18.11.2024	WP (C) -	R DAS	GENERAL			WRIT	(S

		26726/2020					BRANCH-7	No 48
95376/2024	18.11.2024	OJC- 8322/1994	R DAS	GENERAL				(S No 48
95377/2024	18.11.2024	WP (C) - 23320/2024	U CHHOTRAY	GENERAL				(S No 48
95378/2024	18.11.2024	WP (C) - 14797/2019	M PANDA	GENERAL			WRIT BRANCH-5	(S No 21
95379/2024	18.11.2024	WA-18/2019	M PANDA	GENERAL			WRIT APPEAL	(S No
95380/2024	18.11.2024	FA- 218/1988	P K BEHERA	GENERAL				(S No
95389/2024	18.11.2024	MACA- 152/2004	M BEHERA	GENERAL		Order Dtd. 2012-01- 19	MISC. APPEAL SEC.	(S No

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